NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 470 of 2019

IN THE MATTER OF:

Innovative Construventures Pvt. & Anr. ...Appellants

Versus

Brainer Trade and Fin-Tech Pvt. Ltd. ...Respondents

Present:

For Appellants: Mr. Dhaval Deshpande, Advocate

For Respondents: Mr. Avinash Khanolkar, Advocate for R-2 & R-3.

With

Company Appeal (AT) (Ins) No. 486 of 2019

IN THE MATTER OF:

Innovative Construventures Pvt. & Anr. ...Appellants

Versus

Brainer Trade and Fin-Tech Pvt. Ltd. ...Respondents

Present:

For Appellants: Mr. Dhaval Deshpande, Advocate

For Respondents: Mr. Avinash Khanolkar, Advocate for R-2 & R-3.

O R D E R

09.09.2019: Due to paucity of time these matters could not be taken up. Post these appeals 'for admission (after notice)' on **18th October, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk